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Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning officer

For election to Bihar Legislative Assembly (name of the House)

20

I SWARNA SINGH **son/daughter/wife

SUJIT KUMAR

Of

Aged 53

Years, resident of VILLAGE - RAJWA, POST + PS - BIRAUL, DISTRICT - DARBHANGA, BIHAR, PIN - 847203 (mention Full postal address), a candidate at the above election, do hereby solemnly affirm and state on oath as under:
(**strike out whichever is not applicable)

(1) I am a candidate set up by BHARTIYA JANTA PARTY PARTY (Previously VIKASSHEEL INSAAN PARTY)

/ am contesting as an Independent candidate.

(2) Details of Permanent Account Number (PAN) and status of filing of Income tax return:

SI. No.	Names	PAN	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return(in Rupees) for the last five Financial Years completed (as on 31st March)			
1.	Swama Singh(Self)	AUXPS2051C	2023-24	(i)	Not Yet Filed (2023-24)		
	25.71			(ii)	Rs. 29,50,560/- (2022-23)		
				(iii)	Rs. 28,34,670 (2021-22)		
				(iv)	Rs. 22,64,380 (2020-21)		
				(v)	Rs. 1934130 (2019-20)		
2.	Sujit Kumar (Spouse)	AGKPK9252A	2023-24	(i)	Rs:30,95,170/- (2022-23)		
				(ii)	Rs. 27,29,980 (2021-22)		
				(iii)	Rs. 22,51,910 (2020-21)		
				(iv)	Rs. 2159120 (2019-20)		
				(v)	Rs. 1828390 (2018-2019)		
3.	Avivardhan Singh(Dependent 1)	LYOPS1065A	2023-24	(i)	Rs.280/- (2022-23)		
				(ii)	Rs. 13080 (2021-22)		
				(iii)	Rs. 1370 (2020-21)		
				(iv)	Nil		
	11 NO. 11			(v)	Nil		
1.	Arshvardhan Singh (Dependent 2)	QLRPS5831M	Not Applicable	(i)	Nil		
				(ii)	Nil		
				(iii)	Nil		
				(iv)	Nil		
	1			(v)	Nil		

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(3) The following case(s) is/are pending against me in which cogniance has been taken ny the court: - NA

SI No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Applications(s) for revision (if any) filed against the above order(s)	NIL

(4) Cases in which I have been convicted by a court of law (other those referred to in form 26): NA

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court(s) Case No. and Date(s) of order(s)	NIL
(c)	Punishment imposes :	NIL.

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, date of deposit, the scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be give.
- 4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SI. No.	Description	Self Swarna Singh	Spouse Sujit Kumar	Dependent-I Avivardhan Singh	Dependent-2 Arshvardhan Singh	Dependent-3 NIL
(i)	Cash in hand	RS. 2,00,000/-	RS. 80,000/-	RS. 25,000/-	RS. 25,000/-	NIL
(ii)	Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non- Banking Financial Companies and cooperative societies and the amount in each such deposit	ANNEXURE - I RS. 1,13,40,662/-	ANNEXURE – II RS. 75,69,880/-	ANNEXURE – III RS. 8,09,602/-	ANNEXURE - IV RS. 9,04,736/-	NIL
(iii)	Investment In Nifly	Rs.32,77,001/-	NIL	Rs.16,36,138/-	Rs.27,30,158/-	

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(iv)	Investment in LLP	Rs.20,00,000/-	NIL	NIL	NIL	NIL
(v)	Investment in Avivardhan Associates	NIL	NIL	Rs.20,00,000/-	NIL	NIL
(vi)	Details of investment in NSS, Postal Saving Insurance Policies and investment in any Financial instruments in Post office or Insurance Company and the amount	ANNEXURE - V RS. 2,11,812/-	ANNEXURE – VI RS. 1,32,076/-	ANNEXURE – VII RS. 2,38,368/-	ANNEXURE - VIII RS. 1,50,000/-	NIL
(vii)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	NIL	RS. 3,50,000/-	NIL	NIL.	NIL
(viii	Motor Vehicles/Aircrafts/ Yachts/Ships (Details of Make, registration number, Etc. year of purchase and amount)	ANNEXURE - IX RS. 25,60,148/-	NIL	NIL.	NIL.	NIL
(ix)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	ANNEXURE - X RS. 35,50,000/-	ANNEXURE - XI RS. 50,000/-	NIL	NIL	NIL
(x)	Any others assets such as value of claims/interest	NIL.	NIL	NIL	NIL	NIL

B. Details of Immovable assets:

(Note:

- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
 Each land or building or apartment should be mentioned separately in this format)

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St. No.	Description	Self Swarna singh	Spouse Sujit Kumar	Dependent-1 Avivardhan Singh	Dependent-2 Arshvurdhun Singh	Dependent-3 NIL
(i)	Agricultural Land Location(s) Survey number(s)	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL.	NIL.
	Area (total measurement in acres)	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL.	NIL
	Whether inherited property (Yes or No)	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL	NIL
	Date of purchase in case of self – acquired property	ANNEXURE - XII	ANNEXURE - XIII	NIL	NIL	NIL
	Cost of Land(in case of purchase) at the time of purchase	ANNEXURE - XII	ANNEXURE - XIII	NIL.	NIL.	NIL.
	Any Investment on the land by way of developme Not applicable nt, construction etc.	ANNEXURE - XII	ANNEXURE - XIII	NIL	NII.	NIL
	Approximate Current market value	Rs. 45,85,000/-	Rs. 28,95,641/-	NIL	NIL -	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	ANNEXURE - XIV	NIL	NIL	NIL.
	Area (total measurement in sq. ft.)	NIL	ANNEXURE - XIV	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	ANNEXURE - XIV	NIL.	NIL.	NIL
	Date of purchase in case of self – acquired property	NIL	ANNEXURE - XIV	NIL	NIL.	NIL
	Cost of Land(in case of purchase) at the time of purchase	use) at the NIL ANNEXURE - XIV NIL		NIL	NIL.	NIL
	Any Investment on the land by way of development, construction etc.	NIL	ANNEXURE - XIV	NIL	NIL	NIL

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	Approximate Current market value	NIL	Rs. 8,08,028/-	NII.	NIL	NIL
(iii)	Commercial Buildings (including apartments) – Location(s) -Survey number(s)	Buildings (including apartments) – Location(s) Buildings ANNEXURE - XV		NIL	NIL	NIL
	Area (total measurement in sq. ft.)	ANNEXURE - XV	NIL	NIL.	NIL	NIL
	Built-up Area (total measurement in sq. ft.)	ANNEXURE - XV	NIL	NIL.	NIL	NIL
	Whether inherited property (Yes or No)	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Date of purchase in case of self – acquired property	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Cost of Land(in case of purchase) at the time of purchase	ANNEXURE - XV	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	ANNEXURE - XV	NIL.	NIL	NII.	NIL
	Approximate Current market value	RS. 3,25,00,000/-	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (including apartments): -Location(s) -Survey number(s)	NIL	ANNEXURE – XVEA) & XVEB)	NIL	NIL	NIL
	Area (total measurement in sq. ft.)	NIL	ANNEXURE - XVI(A) & XVI(B)	NIL.	NIL	NIL

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	Built up Area (Total measurement in sq. ft.)	NIL.	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL.	ANNEXURE - XVI(A) & XVI(B)	NII.	NIL	NIL
	Date of purchase in case of self – acquired property	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL.	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	ANNEXURE – XVI(A) & XVI(B)	NIL	NIL	NIL
	Approximate Current market value	NIL	RS. 34,65,000	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of current market value of (i) to (v) above	RS, 3,70,85,000/-	RS. 71,68,669/-	NIL.	NIL	NIL

(6) I give herein below the details of liabilities/dues to public financial institutions and government: -(Note: Please give separate details of name of bank, institution, entity or individual and amount before each item)

Description Swarna Singh Sujit Kumar Avivardhan Singh Arshvardhan Singh Dependent-3 SL. (Dependent-1) (Dependent-2) No. (Self) (Spouse) Loan or dues to (i) State Bank of Bank/Financial India, Bihar Institution (s) Vidhan Mandal, NIL. Name of Bank or NIL NIL. NIL Branch, Patna Financial Institution, Vehicle Loan Amount outstanding, 15,00,000/-Nature of loan

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	Loan or dues to any other individuals/entity other than mentioned			-		
	above. Name(s), Amount outstanding, nature of loan	NIL	NIL.	NIL	NIL	NIL
	Any other liability	NII.	NIL	NIL	NIL	NIL
	Grand total of liabilities	15,00,000/-	NIL.	NIL	NIL.	NIL
(ii)	Government Dues: Dues to departments dealing with Government accommodation	NIL.	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NII.	NIL	NIL	NIL	NII.
	Duest to departments dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL.	NII.	NIL	NIL	NIL.
	Dues to department dealing with Government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax dues	NIL	NIL	NIL	NIL.	NIL
	Wealth Tax dues	NIL	NIL	NIL.	NIL	NIL
	Service Tax dues	NIL	NIL.	NIL	NIL	NIL
	Municipal/Property tax dues	NIL.	NIL	NIL	NIL.	NIL
	Sales Tax Dues	NIL.	NIL	NIL	NIL	NII.
	Any other dues	NIL	NIL	NIL	NIL	NIL
	Grand total of all Government dues	NIL.	NIL	NIL	NIL.	NIL

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(7) Details of profession or occupation;

- (a) Self (Swarna Singh) Self Employed
- (b) Spouse (Sujit Kumar) Central Government Servant (Indian Revenue Service)

(8) My educational qualification is as under:

B.A. (Hons.) in Political Science from A.N. College, Magadh University in 1996.

(Give details of highest School / University education mentioning the full form of the certificate/diploma/degree course, name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1		Name of the candidate	Sh/Smt/Kem- Swarna Singh						
2	2	Full postal address			VILL - RAJWA, POST + P.S - BIRAUL, DISTRICT - DARBHANGA, BIHAR, PIN - 847203.				
3		Number and name of the	constituency and str	ate	79, GAURA BAURAM, BIHAR				
4		Name of the political part write 'Independent')		and the last of th	BHARTIYA JANTA PARTY				
5		(a) Name of cases in whithose referred to in Fe (b) Total number of Pend cognizance	NIL						
6				PAN of	Year for which Income Tax Retu		Total I	ncome Shown	
		(a) Candidate		AUXPS2051C	2022-2023		RS. 29,50	,560/-	
		(b) Spouse		AGKPK9252A	2022-2023		RS. 30,95	,170/-	
		(c) Dependent I		LYOPS1065A	2022-2023		Rs.280/-		
		(d) Dependent 2		QLRPS5831M	2022-2023		NIL		
.7			lities in rupees						
		Description	Self	Spouse	Dependent-I	Depe	ndent-2	Dependent	
A		Moveable Assets (Total value)	RS. 2,31,39,623/-	RS. 81,81,956/-	RS, 47,09,108/-	RS. 3	8,09,894/-	NIL.	
B.		Immovable Assets							
	(i)	Purchase price of self- acquired immovable property	Rs. 370,85,000/-	Rs. 71,68,669/-	NIL		NIL	NIL	
	(ii)	Development/construct ion cost of immovable property after purchase (if applicable)	NIL	NIL	NIL		NIL	NIL	
		Approximate current Market price – (a) Self-acquired assets (Total Value)	Rs. 45,85,000/-	Rs. 6,00,000/-	NIL		NIL	NIL	

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	(iii)	(b) Inherited assets (Total Value)	Rs. 3,25,00,000/-	RS. 34,65,000/-			
8.		Liabilities					
		(i) Government dues (Total)	NIL	NIL	NIL	NIL	NIL
		(ii) Loans from Bank, Financial Institutions and others (Total)	Rs. 15,00,000/-	NIL	NIL	NIL	NIL
9.		(Give details of highest	School / University ec	ollege, Magadh University in 199 lucation mentioning the full form he year in which the course was c	of the certificate	z/diploma/ de	gree course,

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed there from. I further declare that: -

- (a) there is no case of conviction or pending case against me other that those mentioned in items 5 and 6 of Part A and B above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 7 and 8 of Part A and item 8, 9 and 10 of Part B above.

Verified	at Biraul, Darbhanga this the	Thirty One	day of	May	2024.	Swaina	Sin
						DEPONE	NT

Note: -

Affidavit should be filed latest by 3.00 PM on the last day of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

All columns should be filled up and no column to be left blank. It there is no information to furnish in respect of any item, either "NI" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

ANNEXURE - I

Swarna Singh (Self):

Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit

Relation Type	Name	Name Bank/Compa ny Name		sit Details	Account Details		
Self	Swarna Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New Delhi Branch	Deposit Type: Deposit Date:	Saving 31.03.2024	Account Type: Amount:	Individual ₹ 2,37,419/-	
Self	Swarna Singh	State Bank of India, Lodhi Institutional Area, New Delhi, Branch	Deposit Type: Deposit Date:	Saving 31.03.2024	Account Type: Amount:	Individual ₹1,16,168	
Self -	Swarna Singh	ICICI Bank, Gomtinagar, Lucknow, Branch	Deposit Type: Deposit Date:	Saving 31.03.2024	Account Type: Amount:	Individual ₹ 27,48,566	
Self	Swarna Singh	State Bank of India, Bihar vidhan Mandal Branch, Patna	Deposit Type: Deposit Date:	savings Deposit 31.03.2024	Account Type: Amount:	Joint with mother-in- law ₹ 84,29,190	
Self	Swarna Singh	Allahabad Bank, Budh Marg, Patna, Branch	Depost type: Deposit Date:	Saving 31.03.2024	Account Type: Amount:	Joint with mother-in- law ₹ 46,738.00	
		Total	1			₹ 1,13,40,662	

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ANNEXURE - II

Sujit Kumar (Spouse):

Spouse 1	Sujit Kumar	Corporation Bank (Now	Deposit Type:	Saving	Account Type:	Individua
		merged with Union Bank of India), Lodhi Complex, New Delhi, Branch	Deposit Date:	31-03-2023	Amount:	₹64,731
Spouse 1	Sujit Kumar	State Bank of India, Lodhi Institutional	Deposit Type:	Saving	Account Type:	Individual
		Area, New Delhi, Branch	Deposit Date:	31.03.2024	Amount:	₹7,12,344
Spouse 1	Sujit Kumar	State Bank of India, Lodhi Institutional	Deposit Type:	Other(PPF)	Account Type:	Individual
		Area, New Delhi, Branch	Deposit Date:	31-03-2024	Amount:	₹11,82,322
Spouse 1	Sujit Kumar	HDFC Bank (Lodhi	Deposit Type:	Saving	Account Type:	Individual
		Area, New Delhi) Deposit 31.03.20		31.03.2024	Amount:	₹ 5,78,146
Spouse 1	Sujit Kumar	Government of India (Income	Deposit Type:	GPF	Account Type:	Individual
		Tax Department)	Deposit Date:	31.03.2024	Amount:	₹ 45,96,310
Spouse 1	Sujit Kumar	National Pension	Deposit Type:	NPS	Account	Individual
		Scheme	Deposit Date:	31.03.2024	Amount:	₹ 4,36,027
		Total				₹ 75,69,880

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ANNEXURE - III

Avivardhan Singh (Dependent - 1):

Dependent1	Avivardhan Singh	Corporation Bank (Now merged with Union Bank of	Deposit Type: Deposit	Saving	Account Type: Amount:	Individual
		India), Lodhi Complex, New Delhi, Branch	Date:	31.03.2024		₹52,383
Dependent1 Avivardhan Singh	ICICI Bank, OP Jindal University	Deposit Type:	Saving	Account Type:	Individual	
		Branch	Deposit Date:	31-03-2024	Amount:	₹7,57,219
		Total				₹8,09,602

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ANNEXURE - IV

Arshvardhan Singh (Dependent - 2):

Dependent2	Arshvardhan Singh	Corporation Bank (Now merged with Union Bank of India), Lodhi Complex, New	Deposit Type: Deposit Date:	Saving 31-03-2024	Account Type: Amount:	Individual ₹10490
Dependent2	Arshvardhan Singh	Delhi, Branch HDFC Bank (Lodhi Institutional Area, New Delhi)	Deposit Type: Deposit Date:	Saving 31-03-2024	Account Type: Amount:	Individual ₹ 8,94,246
		Total				₹9,04,736

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ANNEXURE - V

Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company

Swarna Singh (Self):

Relation Type	Name	Bank/Company Name	Deposi	t Details	Account	Account Details	
Self	Swarna Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type:	Individual ₹194848.00	
Self	Swarna Singh	Religare Health Insurance	Deposit Type:	Insurance Policies	Account Type:	Jointwith Avivardhan Singh, Arshvardhan Singh	
					Amount:	₹16964.00	
		Total				2,11,812.00	

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ANNEXURE - VI

Details of investment in NSS, Postal Saving, Insurance Policies and investment in any Financial instruments in Post office or Insurance Company

Sujit Kumar (Spouse):

Total					1320)76/-
Spouse	Sujit Kumar	Life Insurance Corporation of India	Deposit Type:	Insurance Policies		Jointwith SwarnaSingh ₹47200.00
Spouse	Sujit Kumar	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	AccountType: Amount:	Individua ₹84876.00

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ANNEXURE - VII

Avivardhan Singh (Dependent - 1):

Dependent1	Avivardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type: Amount:	Individual ₹88368.00
Dependent1	Avivardhan Singh	Life Insurance Corporation of India	Deposit Type:	Insurance Policies	Account Type: Amount:	Individual ₹150000.00
		Total			238368/-	

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ANNEXURE - VIII

Arshvardhan Singh (Dependent - 2)

Dependent2	Arshvardhan	Life Insurance	Deposit	Insurance	Account Type:	Individual
	Singh	Corporation of India	Type:	Policies	Amount:	₹150000.00

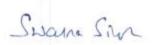
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ANNEXURE - IX

Motor Vehicles/Aircrafts/Yachts/Ships (Details of Make, registration number. etc. year of purchase and amount)

Swarna Singh (Self):

Relation Type	Name	Vehicle I	Details	Amount Details
Self	Swarna Singh	Vehicle Type: Make: Registration No.: Year of Purchase:	Two Wheeler Honda Activa 3G UP1 4CZ3586 2016	₹ 25000.00
Self	Swarna Singh	Vehicle Type: Make: Registration No.: Year of Purchase:	Car (Hatchback) Datsun Redi Go DL2CAZ2016 2018	₹158000.00
Self	Swarna Singh	Vehicle Type: Make: Registration No.: Year of Purchase:	Motar Car Safari XZ+ BR01PM1226 2021	₹23,77,148.00
	T	otal		₹ 25,60,148.00



ANNEXURE - X

Jewellery, bullion and valuable thing(s)(give details of weight and value)

Swarna Singh (Self):

Relation Type	Name	Valuable thing Details		Amount Details
Self	Swarna Singh	Valuable Things Type: weight:	Gold 550gm	Rs. 35,00,000/-
Self	Swarna Singh	Valuable Things Type: weight:	Silver 500gm.	Rs. 50,000/-
		Total		Rs. 35,50,000/-

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ANNEXURE - XI

Jewellery, bullion and valuable thing(s) (give details of weight and value)

Sujit Kumar (Spouse):

Spouse	Sujit Kumar	Valuable Things Type: weight:	Gold 5gm.	Rs. 48,000/-
Spouse	Sujit Kumar	Valuable Things Type: weight:	Silver 20gm.	Rs. 2,000/-
	Rs. 50,000/-			

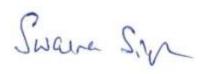
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ANNEXURE - XII

Swarna Singh (Self)

1. Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Hati, Thana No. 297, Ucchti, Biraul, Darbhanga, Bihar	Khata: 83 Plot No.: 136 (NEW)	0.017 acre (1.80 Dismil)	No	25-01-2024	Rs. 2,00,000/-	NIL	Rs. 2,00,000/-
Hati, Thana No. 297, Ucchti, Biraul, Darbhanga, Bihar	Khata: 83 Plot No.: 136 (NEW)	0.03 acre (3.32 Dismil)	No	11-10-2023	Rs. 3,05,000/-	NIL	Rs. 3,05,000/-
Parsarma, Thana No.314, Jamalpur, Gaura Bauram, Darbhanga, Bihar	Khata:215 Plot No.: 1176/3004	0.132 acre	No	27-05-2022	Rs. 3,27,000/-	NIL	Rs. 4,05,000/-
Parsarma, Thana No.314,Jamalpur, GauraBauram, Darbhanga, Bihar	749(old) 1175(new)	0.06 acre	No	24.1.2019	Rs. 9,00,000/-	NIL	Rs. 13,65,000/-
Parsarma, Thana No.314, Jamalpur, GauraBauram, Darbhanga, Bihar	749(old), 1175(new)	0.24 acre	No	14.12.2018	Rs. 7,00,000/-	NIL	Rs. 11,55,000/-
Parsarma, Thana No.314, Jamalpur, GauraBauram, Darbhanga, Bihar	749(old), 1175(new)	0.24 acre	No	14.12.2018	Rs. 7,00,000/-	NIL	Rs. 11,55,000/-
	Total				Rs. 28,05,000/-	NIL	Rs. 45,85,000/-

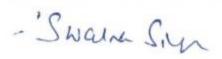


ANNEXURE - XIII

Sujit Kumar (Spouse)

1. Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 1366 Khesra no. – 7231, 7232, 7233, 7249, 6506, 5417, 7225, 7328, 3931	2acre 37dismil(2bigha 9katha 8kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 82,42,500/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 174 Khesra no 6697	0.01acre (5dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 35,700/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 1802 Khesra no 4057	0.14acre (3katha 4dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 50,505/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 754 Khesra no 4001	0.19acre (4katha 10dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 66,150/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317,	Khata no 125 Khesra no7562, 6689	0.06Acre (1kath 4dhur 12kanwa)	Yes	Not applicable	Not applicable	NIL	Rs, 21,000/-



		1	otal	An and a second		-	Rs.28,95,641/-
'illage Ambakala District-Sheohar, ihar	Khata-2757; Khasra- 2858 & 2860,	Rakwa 13 + 3= 16 Decimil	No (purchased)	F.Y 2023-24	Rs.5,92,000/-	Nil	6,00,000/-
wo other siblings an	rty as shared with d widowed mother.	1.2075Acre					Rs. 22,95,641/-
Tot		4.83Acre		T	otal		Rs. 91,82,565/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist – Darbhanga	Khata no. – 608 Khesra no. – 7285, 7286, 7559	0.62Acre (14katha 7dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 2,15,565/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 307 Khesra no. – 6858, 6614	0.21Acre (5katha)	Yes	Not applicable	Not applicable	NIL	Rs. 73,500/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 295 Khesra no. – 7015	0.33Acre (7katha 14dhur 12kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 1,16,445/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 538 Khesra no 6597, 4023, 6536, 5462, 5422, 5423	0.68Acre (15katha 3dhur)	Yes	Not applicable	Not applicable	NIL	Rs. 2,45,700/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no. – 510 Khesra no. – 6615, 5427, 5428, 5429	0.32Acre (7katha 8dhur 8kanwa)	Yes	Not applicable	Not applicable	NIL	Rs. 1,15,500/-
Anchal – Biraul, Dist - Darbhanga							

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ANNEXURE - XIV

Sujit Kumar (Spouse):

2. Non-Agricultural Land

Location	Survey No.	Area (Total measurement in acres)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of Land(In case of purchase)(In Rs.) at the time of purchase	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Mauja – Hati thana no. 297 Anchal Biraul Dist - Darbhanga	Khata no. – 369 Khesra no. – 35/4, 37	0.24Acre (6katha)	Yes	Not applicable	Not applicable	Yes Construction cost Rs. 2,75,000/-	Rs. 2,32,110/-
Interest in inherited property being 1/4th of total property as shared with two other siblings and widowed mother.		0.06Acre					Rs. 8,08,028/-

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Swarna Singh (Self):

3. Commercial Buildings (including apartments)

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Office space/ hall on ground floor in building at Ward-Raja Ram Mohan Rai, Plot No.1 & 2, Gokhale Marg, Lucknow, Uttar Pradesh	Municipal Holding No. 34/14	0.0251	1093 sq.ft.	Yes. Inherited by virtue of gift deed dated 2.7.2016	Not applicable	NIL	NIL	Rs. 1,25,00,000/-
Ground Floor in building built on portion of Sub-Division Plot No.1, Layout Plot No.2, Ward- Raja Ram Mohan Rai, Gokhale Marg, Lucknow, Uttar Pradesh	Municipal Holding No. 34/14	0.041	1811 sq. ft.	Yes by virtue of gift deed dated 2.7.2016	Not applicable	NIL	NIL	Rs. 2,00,00,000/-
			Total					Rs. 3,25,00,000/



ANNEXURE - XVI (A)

Sujit Kumar (Spouse):

Inherited Residential Property:

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	inherited	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
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Sujit Kumar (Spouse):

4. Residential Buildings (including apartments)

Location	Survey No.	Area (Total measurement in acres)	Built-up Area (Total measurement in sq. ft.)	Whether inherited Property? (Yes or No)	Date of Purchase in case of self acquired property	Cost of property (in case of purchase)	Any investment on the land by way of development, construction etc. (In Rs.)	Approximate current market value(In Rs.)
Flat No. 02, Ground Floor, Tower-Bhabha, GrihaPravesh, Plot No. GH03A, Sector-77, Noida, Uttar Pradesh	Not Applicable	Not Applicable	1971 sq.ft.	No	24.11.2017	Rs. 38,04,438/-	Not applicable	Rs. 57,75,000/-
Mauja – Kumhraul Bela Alias Supaul Thana no. 317, Anchal – Biraul, Dist - Darbhanga	Khata no 510 Khesra no 6827, 6828	0.15Acre (3katha 9dhur)	2380 sq.ft.	Yes	Not applicable	Not applicable	Not applicable	Rs 30,45,000/-
FLAT NO - 103, FIRST FLOOR, MAUJI RAJKAMAL PALACE, MAUJA DHANAUT MOHALLA. RAMJAIPAL NAGAR, PATNA-801503	SURVEY THANA NO. 20, TAUZI NO. 5224, KHATA NO. 677 & 671, PART OF CADESTRAL SURVEY PLOT NO. 708 & 709	Not applicable	1410 sq. ft.	Yes	Not applicable	Not applicable	Not applicable	Rs. 50,40,000/-
Total								
Interest in inherited property total property as shared wi siblings and widowed mother.	0.0375Acre	1,38,60,000/- Rs. 34,65,000/-						

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